

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1134
ANSWERED ON:29.11.2012
UTILISATION OF FUNDS UNDER SJGSY
Agarwal Shri Rajendra

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether all the State Governments have utilised the funds allocated to them under the Swarnjayanti Gram Swarozagar Yojana (SGSY);
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of the unutilised funds by the States including Uttar Pradesh during the last three years, State-wise; and
- (d) the steps taken or proposed to be taken by the Union Government to impress upon the States to utilize the allocated funds under the said scheme?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a)to(d): A statement indicating status of utilization of funds allocated to the States is at Annexure-I. The funds released to the District Rural Development Agencies (DRDAs) during the end of a financial year, sometimes remain unutilized. Amount that remains unutilized with a DRDA, out of the total available funds, is carried over to the next financial year and is adjusted against the central release to the concerned DRDA during the next financial year. In case of unutilized funds lying with the DRDAs, the Central Government, in accordance with the guidelines of Swarnjayanti Gram Swarozgar Yojana (SGSY), imposes proportionate cut in the release of funds to the DRDAs during the subsequent financial year. The status of utilization of funds is monitored by the Programme Division through monthly progress reports and through various review meetings, including the quarterly Performance Review Committee meetings and the State Governments and the DRDAs are regularly given feed back to improve their performance.